

कायदा में सम्मिलित से कुछ पाव—इसके से उभर और इसर से उभर दें हैं जो सरकार का निर्णय है—सरकार का आज भी वही निर्णय है जो कि 29 जनवरी, 1970 को प्रकाशित किया गया था—उस निर्णय पर सरकार चल सके और समझौता नहीं होने पर अब दूसरे रास्ते जो चलने की बात में करता है उसके मायने यह नहीं है कि वह निर्णय बदला है बल्कि वह निर्णय जहां पर पहले था वही पर आज भी है।

WRITTEN ANSWERS TO QUESTIONS

Allotment of News Print to News Papers and Periodicals

*512. SHRI S. R. DAMANI Will the Minister of INFORMATION AND BROADCASTING be pleased to state .

(a) the criteria followed for allotment of newsprint to the regional language dailies ; and

(b) the machinery set up for examining complaints from such newspapers and the extent of discretionary powers exercised by it in the disposal of cases ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) The criteria for the allotment of newsprint to newspapers and periodicals including regional language dailies are announced annually as part of Government's import policy for the year in regard to newsprint. The newsprint allocation policy for the year 1971-72 was announced on April 7, 1971, vide Public Notice No. 36-ITC(PN)/71, a copy of which was laid on the table of this House on 26th May, 1971.

(b) The complaints against the allocation of newsprint to individual newspapers are ordinarily dealt with by the Registrar of Newspapers on the basis of available data regarding circulation, etc. Any complaints made to the Ministry are examined in order to ensure that the policy of newsprint allocation is being properly implemented.

Influence of Foreign Money on Newspapers

*514. SHRI DHARAMRAO AFZAL-PURKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the C.B.I. has brought to the notice of Government certain cases regarding the influence of foreign money on certain newspapers in the country ; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). On a careful study of the reports of the Intelligence Bureau in regard to the role of foreign money tentative legislative proposals have already been formulated to impose suitable restrictions on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and bona fide business transactions. Steps are being taken to discuss as early as possible the principles underlying the proposed legislation with the leaders of the opposition parties.

New Formula for solution of Telengana Problem

*515 SHRI T. S. LAKSHMANAN . Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a new formula for finding a political solution of the Telengana problem has been submitted by the Telengana leaders to the Centre ;

(b) if so, the main points thereof ; and

(c) when Government will take a decision on the formula ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). Some Telengana leaders have discussed the problems of Telengana region on various occasions. The discussions are continuing.

Streamlining of working of Tea Board

*519, SHRI PHOOL CHAND VERMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) The number of cases lying pending with Government for streamlining the

working of the Tea Board for the last three years ; and

(b) the reasons for delay and the steps proposed by Government to improve the working of the Tea Board ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) There is no such case pending with Government.

(b) Does not arise.

Agreement between Sovexport and I.M.P.E.C. for Export of Indian Films

*522 SHRI MUHAMMED SHERIFF : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any agreement has been signed by the Sovexport Film and the Indian Motion Pictures Export Corporation Ltd., for the export of Indian films to Soviet Union ; and

(b) if so, the main features thereof and the foreign exchange earned from the deal ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) An agreement valid for 5 years was concluded on 31st October 1969 and was made effective from 13-3-70. The quantum of annual imports and exports of films is to be determined each year. The programme for the year 1971 has been finalised on the basis of the agreement reached on 17-5-71. Under the annual programme finalised on 17-5-71 Sovexport Moscow will import Indian films to the tune of Rs. 20.6 lakhs during the year 1971.

(b) The salient features of the agreement are as follows :

- (i) The S.T.C. will annually import 25 feature films along with an equal number of documentaries or popular science films and cartoon films in all not exceeding 15 lakhs feet in length.
- (ii) The Soviet Export Film Moscow will import a minimum of Rs. 8 lakhs of Indian films every year.

The arrangement will be valid for a period of 5 years effective 13-3-70.

The total value of Indian films exported to USSR during the years 1967-68 to 1970-71 is as follows :—

	Value in Rs. lakhs
1967-68	4.89
1968-69	4.98
1969-70	4.16
1970-71	1.53

(upto Nov. '70)

Financial Assistance to Film Finance Corporation

*523. SHRI BRIJ RAJ SINGH-KOTAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have extended some additional financial assistance to the Film Finance Corporation ; and

(b) if so, the nature and extent of the assistance and the projects to which the assistance was extended ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b) Yes, Sir. The Central Government have granted loans totalling Rs. 32.50 lakhs to the Film Finance Corporation during the year 1970-71 to finance the production of films and to lease theatres for the exhibition of films. A provision of Rs. 30 lakhs has also been made in the budget estimates for 1971-72 to finance the production of films and to meet the expenditure on distribution and exhibition. It has further been decided to grant a subvention at the rate of 10% of the total quantum of loans sanctioned by the Film Finance Corporation for the production of films each year for a period of five years. A provision of Rs. 3 lakhs has been made in the budget estimates for the year 1971-72 for giving sub-vention to the Corporation during the year 1971-72.